

(b) if so, the details thereof and when these are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Major works include:

(i) Additional pair of lines between Bandra and Andheri and its completion will depend on the availability of funds.

(ii) Construction of a new line from Mankhurd to Belapur with a bridge across Thane Creek:

Cost of this project is being shared between CIDCO/State Government of Maharashtra and the Railways in the ratio of 67:33. Encroachments on the proposed line are coming in the way of execution of this project and its completion would, therefore, depend on the removal of such encroachments.

(iii) New Passenger terminal at Kurta: This terminal would be commissioned within six months of the clearance of the Stay by the Court.

(iv) Bandra Terminal:

This terminal would be commissioned within six months of the clearance of the Stay by the Court.

(v) Remodelling of suburban yard at Bombay VT to provide double discharge facility:

The work is expected to be completed in the current year.

(vi) Re-spacing of signals on the slow corridor between Bombay and Kalyan:

The completion shedule has not yet been fixed.

[*Translation*]

Rural Electrification in Uttar Pradesh

3580. SHRI KESHRI LAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal for the rural electrification of Kanpur Nagar and Kanpur Dehat and Fatehpur districts in Uttar Pradesh;

(b) if so, the details thereof;

(c) the number of electrified and unelectrified villages in these districts;

(d) the time by when the remaining villages are likely to be electrified; and

(e) the number of villages electrified during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) The district-wise electrification programmes are finalised at the State level, based on the availability of funds and relative priority fixed by the State Government.

(c) As per available information, at the end of March, 1991, the number of electrified and unelectrified villages in Kanpur Nagar, Kanpur Dehat and Fatehpur Districts of Uttar Pradesh were as under:—

District	No. of electrified villages	No. of unelectrified villages
Kanpur Nagar	1204	681
Kanpur Dehat		
Fatehpur	1095	254

(d) The electrification of the remaining villages in the above districts will depend upon the allocation made by the State Government for these districts within the overall allocation for the State.

(e) The Uttar Pradesh State Electricity Borad has reported electrification of 6 villages in Kanpur Nagar, 54 villages in Kanpur Dehat and 33 villages in Fatehpur District during the year 1990-91.

LPG Agencies in Uttar Pradesh

3581. SHRI KESHRI LAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the company-wise details of the L.P.G. agencies allotted in Uttar Pradesh during 1990 and 1991 so far;

(b) the number of agencies allotted in Kanpur City, Kanpur Dehat and Fatehpur districts;

(c) the number of persons belonging to Scheduled Castes and Scheduled Tribes

to whom the gas agencies have been allotted; and

(d) the number of agencies allotted by the Government out of discretionary quota there?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a)

IOC	BPC	HPC
16	6	12

(b) Nil.

(c) Two.

(d) Twenty One. These are being reviewed.

Suspension of Air Services between Kanpur and Delhi

3582. SHRI KESHRI LAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines flight between Kanpur and Delhi has been suspended;

(b) if so, the reasons therefor and when it was suspended;

(c) whether the Government have received any memorandum for its restoration;

(d) if so, the details thereof; and

(e) when it is proposed to be restored?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) Indian Airlines services between Kanpur and Delhi were suspended along with a number of other services in order to operate charter flights for evacuation of Indian nationals from the Gulf in September, 1990.

(c) and (d) Yes, Sir. Indian Airlines had received requests from traders and business houses of Kanpur for restoration of the service.

(e) The service has been restored by Indian Airlines with effect from 1.8.1991.

[English]

Southern gas Grid

3583. SHRI C.P. MUDALAGIRIYAPPA: SHRI SANTOSH KUMAR GANGWAR: SHRI PRAKASH BAPU VASANTRAO PATIL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to set up southern gas grid;

(b) if so, the details thereof; and

(c) the progress made in this direction so far?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) The matter is being examined by an Inter-Ministerial Group.

Chitradurga and Davanagara Railway Line

3584. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is proposal for constructing a railway line between Chitradurga and Davanagara in view of high density of passengers traffic between these two centres; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

[Translation]

Demand of Petroleum Products

3585. PROF. RASA SINGH RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total demand of petrol, petroleum products and natural gas in the country at present;

(b) the percentage of total requirement of petrol, petroleum products and natural gas being produced in the country;

(c) the quantity of petrol and other petroleum products imported during the last three years and the countries from which these have been imported and the total cost involved therein;